

I. A. Singh

**Affidavit to be Furnished by the candidate alongwith Nomination Paper
Before the Returning Officer**

For election to..... (name of the House)

From 152 Bihpur Constituency (Name of the Constituency)

I, Kumar Shailmoss son/daughter/wife of Kumar Nitendra Singh
aged 45 years, resident of Mahabhar Colony, Tilkaumahi Bihpur - 80
(mention full postal address), a candidate at the above

Election, do hereby solemnly affirm and state on oath as under:-

(strike out whichever is not applicable)

(1) I am a candidate set up by Bharatiya Kisan Party (name of the political party) / am contesting as an
Independent candidate.

(2) Details of PAN and status of filing of Income tax return :

Sl. No.	Names	Permanent Account Number (PAN)	The financial year for which the last Income-tax return has been filed	Total income shown in Income Tax Return (in Rupees)
1.	Self <u>Kumar Shailmoss</u>	<u>AJ8PK9426P</u>	<u>2010-11</u>	<u>6,48,982.00</u>
2.	Spouse- <u>Smt. Suman Kumari</u>	<u>BXUPK6543G</u>	<u>2010-11</u>	<u>2,87,854.00</u>
3.	Dependent 1			
4.	Dependent 2			
5.	Dependent 3			

(3) The following case(s) is/ are pending against me in which cognizance has been taken by the court:-

Sl. No.	Offence	Description
(a)	The details of cases where the court has taken cognizance, Sections of the Act and description of the offence for which cognizance taken :	<u>Nil</u>
(b)	Name of the court, Case No. and Date of order taking cognizance :	
(c)	Details of Appeal (s) / Application(s) for revision (if any) filed against the above order(s) :	

4. Cases in which I have been convicted by a court of law (other those referred to in Form 26):

(a)	The details of cases, Sections of the Act and description of the offence for which convicted :	<u>Nil</u>
(b)	Name of the Court(s), Case No. and Date(s) of order(s) :	

(c) Punishment imposed:

(5) That I give herein below the details of the assets (movable and immovable etc.) of myself, my spouse and all dependents:

A. Details of movable assets :

(Note:

1. Assets in joint name indicating the extent of joint ownership will also have to be given
2. In case of deposit/Investment, the details including Serial Number, Amount, Date of Deposit, the Scheme, Name of Bank/ Institution and Branch are to be given
3. Value of Bonds/Share/Debentures as per the current market value in Stock Exchange in respect of listed companies and as per books in case of non-listed companies should be given.
4. 'Dependent', here means a person, substantially dependent on the income of the candidate.
5. Details including amount is to be given separately in respect of each investment)

S. No.	Description	Self	Spouse (Wife) Suman Kumari	Dependent-1 Pooja Pritya	Dependent-2 Bhavya Bhash	Dependent-3 Komal Kati
(i)	Cash in hand	84,952.00	26,996.00	2745.00	4652.00	1295.00
(ii)	Details of Deposits in Bank accounts (FDRs, Term Deposits and all other types of Deposits including saving accounts), Deposits with Financial Institutions, Non Banking Financial Companies and Cooperative societies and the amount in each such deposit	As per Schedule - 1	UCO Bank, Bhagalpur, Saving A/c NO. 4147 Balance = 12470/-	NIL	NIL	NIL
(iii)	Details of investment in Bonds, Debentures/shares and units in companies/Mutual Funds and others and the amount.	NIL	20,000/-	NIL	NIL	NIL
(iv)	Details of investment in NSS, Postal Savings, Insurance Policies and investment in any Financial Instrument in Post office or Insurance Company and the amount	As per Schedule - 2	As per Schedule - 2	NIL	NIL	NIL
(v)	Personal loans/advance given to any person or entity including firm, Company, Trust etc. and other receivables from debtors and the amount.	4,78,354.00	NIL	NIL	NIL	NIL
(vi)	Motor Vehicles/Aircrafts/ Yachts/Ships (details of Make, Registration No. etc, Year of Purchase and amount)	As per Schedule - 3	NIL	NIL	NIL	NIL
(vii)	Jewelry, bullion and valuable thing (give details of weight and value)	As per Schedule - 4	As per Schedule - 5	As per Schedule - 6	As per Schedule - 6	NIL

(viii)	Any other assets such as value of Claims/interest	NIL	NIL	NIL	NIL	NIL
(ix)	Gross Total value	36,36,066:00	11,01,951:00	69798:00	43651:00	1,295:00

3. Details of Immovable assets:

- (Note: 1. Properties in joint ownership indicating the extent of joint ownership will also have to be indicated
2. Each land or building or apartment should be mentioned separately in this format.)

S. No	Description	Self	Spouse	Dependent-1	Dependent-2	Dependent-3
(i)	Agricultural Land					
	Location(s)					
	Survey number(s)					
	Area (Total measurement in acres)					
	Whether inherited property (Yes or NO)					
	Date of purchase in case of self acquired property					
	Cost of Land (in case of purchase) at the time of purchase					
	Any Investment on the land by way of development, construction etc.					
	Approximate Current market value					
(ii)	Non-Agricultural Land					
	Location(s)					
	Survey number(s)					
	Area (Total measurement in sq. ft.)					
	Whether inherited property (Yes or NO)					
	Date of purchase in case of self acquired property					
	Cost of Land (in case of purchase) at the time of purchase					
	Any Investment on the land by way of development, construction etc.					
	Approximate Current market value					
(iii)	Commercial Buildings					
	(including apartments)					
	-Location(s)					
	-Survey number(s)					
	Built up Area (Total measurement in sq. ft.)					

	Whether inherited property (Yes or NO)					
	Date of purchase in case of self acquired property					
	Cost of property (in case of purchase) at the time of purchase					
	Any Investment on the property by way of development, construction etc.					
	Approximate Current market value					
(iv)	Residential Buildings (including apartments,) - Location(s) - Survey number(s) Area (Total measurement in sq. ft.) Built up Area (Total measurement in sq. ft.) Whether inherited property (Yes or NO) Date of purchase in case of self acquired property Cost of property (in case of purchase) at the time of purchase Any Investment on the land by way of development, construction etc. Approximate Current market value	As per Schedule - 7	As per Schedule - 7	NIL	NIL	NIL
(v)	Others (such as interest in property)					
(vi)	Total of Current Market Value of (i) to (v) above	52,50,000/-	28,00,000/-	NIL	NIL	NIL

(6) I give herein below the details of liabilities/ dues to public financial institutions and government :-

(Note: Please give separate details of name of Bank, institution, entity or individual and amount for each item)

S. No.	Description	Self	Spouse(s)	Dependent-1	Dependent-2	Dependent-3
(i)	Loan or dues to Bank/Financial Institution(s) Name of Bank or FI Amount outstanding Nature of loan	As per Schedule - 8	NIL	NIL	NIL	NIL
	Loan or dues to any individuals/ Entity other than mentioned in (i) above. Name(s) Amount outstanding Nature of loan	NIL	As per Schedule - 9	NIL	NIL	NIL

	Any other liability	NIL	NIL	NIL	NIL	NIL
	Grand total of liabilities	937,081.00	10,00,000.00	NIL	NIL	NIL
(ii)	Government Dues:					
	Dues to departments dealing with government accommodation	NIL	NIL	NIL	NIL	NIL
	Dues to departments dealing with supply of water	NIL	NIL	NIL	NIL	NIL
	Dues to departments dealing with supply of electricity	NIL	NIL	NIL	NIL	NIL
	Dues to departments dealing with supply of telephones/mobiles	NIL	NIL	NIL	NIL	NIL
	Dues to departments dealing with government transport (including aircrafts and helicopters)	NIL	NIL	NIL	NIL	NIL
	Income Tax Dues	NIL	NIL	NIL	NIL	NIL
	Wealth Tax Dues	NIL	NIL	NIL	NIL	NIL
	Service Tax Dues	NIL	NIL	NIL	NIL	NIL
	Municipal /Property Tax Dues	NIL	NIL	NIL	NIL	NIL
	Sales Tax Dues	NIL	NIL	NIL	NIL	NIL
	Any other dues	NIL	NIL	NIL	NIL	NIL
	Grand total of all Govt. dues	NIL	NIL	NIL	NIL	NIL

(7) Details of profession or occupation:

- Self... *Business from Bihar within mandal, patna & Roost income*
- Spouse... *Business income & assets of B.C.P.L.*

(8) My educational qualification is as under:

(Give details of highest School / University education with full form of the certificate/ diploma/ degree course)
(Name of the School /College/ University and the year in which the course was completed.)

(9). ABSTRACT OF THE DETAILS GIVEN IN (1) TO (8) ABOVE:

1.	Name of the candidate	Sh./Smt./Kum. <i>KUMAR SHAGILENDRA</i>
2.	Full postal address	<i>maachunbari Colony, Tilkamanjhi, Bhagalpur</i>
3.	Number and Name of the constituency and state	<i>152, Bishpur, Bihar</i>
3.	Name of the Political party which set up the candidate (otherwise write 'Independent')	<i>Bhashi janta party</i>
4.	(a) Number of cases in which conviction order passed (other than those referred to in Form 26)	<i>NIL</i>

(c) Total number of Pending cases where the court (s) have taken cognizance		NIL				
5. PAN of		Year for which last Income Tax Return filed	Total Income/Sl. no.			
(a) Candidate		2010-11	648,982.00			
(b) Spouse:		2010-11	287,854.00			
(c) Dependents						
6. Details of Assets and Liabilities in rupees						
	Description	Self	Spouse	Dependent-I	Dependent-II	Dependent-III
A.	Moveable Asset (Total value)	36,36,066.00	11,01,951.00	6,97,98.00	43,451.00	1,295.00
B.	Immovable Asset	52,50,000.00	25,00,000.00	NIL	NIL	NIL
(i)	Purchase Price and Development Cost of Immovable Property (Total Value)	-	-	-	-	-
(ii)	Approximate Current Market Price of Asset (Total Value)	88,86,066.00	36,01,951.00	6,97,98.00	43,451.00	1,295.00
7. Liabilities						
(i)	Government dues (Total)	NIL	NIL	NIL	NIL	NIL
(ii)	Loans from Bank, Financial Institutions and others (Total)	9,37,081.00	1,00,000.00	NIL	NIL	NIL
8. Highest educational qualification: - An per Schaudr - 10 (Give details of School / University education with full form of the certificate/ diploma/ degree course) (Name of the School /College/ University and the year in which the course was completed.)						

VERIFICATION

I, the deponent, above named, do hereby verify and declare that the contents of this affidavit are true and correct to the best of my knowledge and belief, no part of it is false and nothing material has been concealed there from. I further declare that:

- (a) there is no case of conviction or pending case against me other than those mentioned in items 3 and 4 above;
(b) I, my spouse, or my dependents do not have any asset or liability, other than those mentioned in items 5 and 6 above.

Verified at.....this the.....day of..... 201.....



DEPONENT

Note: 1. Affidavit should be filed latest by 3.00 PM on the last date of filing nominations.

2. Affidavit should be sworn before an Oath Commissioner or Magistrate of the First Class or before a Notary Public.

3. All columns should be filled up and no column to be left blank. If there is no information to furnish in respect of any item, either "Nil" or "Not applicable", as the case may be, should be mentioned.

4. The affidavit should be either typed or written legibly and neatly.

Kumar Shailendra

Madhushree Colony
Tilkamanjhi, Bhagalpur

Schedule - 1, Deposits in bank, financial Institution and Non-Banking Financial Companies

S. No.	Name of Bank (Self)	Account No.	Balance Amount (₹) (Upto 31st Dec, 2011)
1	State Bank of India	11016617196	346,726.45
2	Axis Bank Ltd, Bhagalpur	316010200002295	10,850.00
3	Axis Bank Ltd, Bhagalpur	316010200004596	16,836.37
4	Canara Bank, Bhagalpur	19853	8,225.00
5	Uco Bank, Bhagalpur	4452	2,194.00
6	State Bank of India, PPF A/c	11016800011	147,441.88
7	State Bank of India, Vidhan Shabha, Patna	30015880852	359,994.00
8	State Bank of India, Kharik Bazar	31463475581	26,256.00
9	Bihar Kshetriya Gramin Bank, Kharik Bazar	1375	21,705.00
			940,828.71

Kumar Shailendra

Madhushree Colony
Tilkamanjhi, Bhagalpur

Schedule - 2, Other Financial institution , NSS, Postal Saving , LIC Policies, etc.

S. No.	Policy No.		D. O. C.	Premium (Yly)
<u>Self (Kumar Shailendra)</u>				
1	520531520	LIC	18/02/1997	10,000.00
2	521093125	LIC	28/02/2000	10,832.00
3	521265888	LIC	28/03/2001	11,162.00
4	520390408	LIC	28/03/1995	572.00
5	524218454	LIC	31/03/2008	10,000.00
6	525827141	LIC	13/04/2011	17,902.00
7	44024487405	SBI Life	20/06/2011	98,000.00
<u>Spounse(s) Name(s) (Smt. Suman Kumari)</u>				
1	520595829	LIC	28/02/1997	1,803.00
2	521616402	LIC	28/06/2003	9,350.00
3	524218486	LIC	31/03/2008	15,000.00
4	525827177	LIC	13/04/2011	16,971.00

Kumar Shailendra

Madhushree Colony
Tilkamanjhi, Bhagalpur

Schedule - 3, Motor Vechiles (details of make, etc)

S. No.	Name of Vehicle	Vechile No.	Year of Purchases	Purchases Value	Market Value
1	Bolaro SLX	BR 10F 6831	2007 - 08	520,518.00	275,000.00
2	Bolaro DI	BR 9F 2946	2007 - 08	467,402.00	200,000.00
3	Santro	BR 10C 6259	2004 - 05	358,101.00	125,000.00
4	Maruti Swift Desire	BR 01AS 0287	2009 - 10	625,469.00	450,000.00
5	Chevrolet Tavera	BR 01PC 7334	2011 - 12	915,714.00	850,000.00
				2,887,204.00	1,900,000.00

Kumar Shailendra

Schedule - 4, Jewellery (give details of weight and value)

Item No:	Description	Precious Metal			Precious Stones			Gross Wt. in Gms.	Total Value in Rs.
		Des.	Net Wt.	Value	Des	Net Wt.	Value		
1	One Set gold enamelled buttones with chain	22 ct gold	9.500	25032.00			-		25,032.00
2	Two gold enamelled chains	22 ct gold	36.520	96230.00					96,230.00
3	Eight gold and gold enamelled Rings	22 ct gold	42.000	110670.00			-		110,670.00
(Rs. Two Lac thirti one thousand nine hundred thirty two only)									231,932.00

Spouse(S) Name(S)
Suman Kumari
W/o: Kumar Shailendra

Schedule - 5, Jewellery (give details of weight and value)

Item No:	Description	Precious Metal			Precious Stones			Gross Wt. in Gms.	Total Value in Rs
		Des.	Net Wt.	Value	Des	Net Wt	Value		
1	One gold tagari constg. With real pearls	22 ct gold	80.000	210800.00	R. Pearls	20.500	28,500.00	100.500	239,300.00
2	One gold jarao Tika (Borla) set with Immt. and constg. With pearls	22 ct gold	16.000	42160.00	C. Pearls Immt. Lac	1.500 8.000 18.000	1,575.00 160.00	37.000	43,735.00
3	Ten Gold churies constg. With R. Pearls	22 ct gold	112.000	295120.00	R. Pearls Lac	35.000 5.000	48,650.00	152.000	343,770.00
4	Eight gold enamelled churies with Lac	22 ct gold	91.000	239785.00	Lac	3.000		94.000	239,785.00
5	Two churies set with Diamonds				white metal Diamonds	32.200 14.000	14,490.00 147,000.00	35.000	161,490.00
6	Two Rings set with small Diamonds	22 ct gold	2.000	5270.00	white metal Diamonds	6.300 0.600	2,835.00 6,300.00	8.900	14,405.00
Rs. Ten Lac fortytwo thousand four hundred eighty five only)									1,042,485.00

Puja Priya

Puja Priya

S/o: Kumar Shailendra

Schedule - 6, Jewellery (give details of weight and value)

Item No:	Description	Precious Metal			Precious Stones			Gross Wt. in Gms.	Total Value in Rs.
		Des.	Net Wt.	Value	Des	Net Wt.	Value		
1	Two gold enamelled chains	22 ct gold	19.330	50935.00				19.330	50,935.00
2	Two Rings set with Small Diamonds	22 ct gold	2.650	6983.00	white metal Diamonds	6.300 0.600	2,835.00 6,300.00	9.550	16,118.00
Rs. Sixty seven thousand fifty three only									67,053.00

Dependent - 2

Bhavya Bharti

S/o: Kumar Shailendra

Item No:	Description	Precious Metal			Precious Stones			Gross Wt. in Gms.	Total Value in Rs.
		Des.	Net Wt.	Value	Des	Net Wt.	Value		
1	One gold enamelled chains	22 ct gold	10.780	28405.30				10.780	28.405.30
2	One Rings set with Small Diamonds	22 ct gold	2.100	5533.50	white metal Diamonds	3.800 0.300	1,710.00 3,150.00	6.200	10,393.50
Rs. Thirty eight thousand seven hundred ninety seven only									38,798.80

Kumar Shailendra

Madhushree Colony
Tilkamanjhi, Bhagalpur

Schedule - 7**Details of Land & Building, (Residential)**

S. No.	Address of Property	Khata No.	Khasra No.	Masurement (Sq. ft.)	Purchases Prises	Market Price
1	Anandgarh Colony, Tilkamanjhi, Bhagalpur	34	377	880	235,650.00	1,250,000.00
2	Madhushree, Tilkamanjhi, Bhagalpur	170	1552	900	235,500.00	2,000,000.00
Total Value (Rs.)					471,150.00	3,250,000.00

Details of Land & Building, (Commercial)

S. No.	Address of Property	Khata No.	Khasra No.	Masurement (Sq. ft.)	Purchases Prises	Market Price
1	Kavita Appartment, M. G. Road, Bhagalpur	69	1395	1498	877,550.00	2,000,000.00
Total Value (Rs.)					877,550.00	2,000,000.00

Spounse(s) Name(s) (Smt. Suman Kumari)**Details of Land & Building, (Residential)**

S. No.	Address of Property	Khata No.	Khasra No.	Masurement (Sq. ft.)	Purchases Prises	Market Price
1	Mahatma Gandhi Road, Bhagalpur	69	1395	1550	2,233,195.00	2,500,000.00
					2,233,195.00	2,500,000.00

Kumar Shailendra

Madhushree Colony
Tilkamanjhi, Bhagalpur

Schedule - 8, Liabilities/ dues to public financial institutions and government

S. No.	Particulars	Nature of Loan	Amount (Rs.)
1	State Bank of India, Bhagalpur	Vechile Loan	207,081.00
2	Bihar Vidhan Mandal, Patna	Vechile Loan	730,000.00
			937,081.00

Spouse(s) Name(s)
Suman Kumari
W/o: Kumar Shailendra

Schedule - 9, Liabilities/ dues to public financial institutions, government & Others

S. No.	Particulars	Nature of Loans	Amount (Rs.)
1	Bhola Contractor Private Limited	Unsecured Loans	1,000,000.00
			1,000,000.00

Kumar Shailendra

Madhushree Colony
Tilkamanjhi, Bhagalpur

Schedule - 10, (Details of Education Qualification)

Class	School/College	Board/University	Year of Passing	Division
Matriculation	D. M. High School, Shekhpura	B. S. E. B, Patna	1980	1st
Intermediate	S. K. R. College, Barbiga	Bhagalpur University	1982	2nd
B. Sc.	Shree Marwari College, Bhagalpur	Bhagalpur University	1985	2nd
Civil Engineering	M. I. T, Muzaffarpur	Bihar University	1991	1st Class with distinction